

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:106
ANSWERED ON:03.03.2011
WATER LOGGING AND DRAINAGE SYSTEM
Reddy Shri Modugula Venugopala

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether water logging and faulty drainage system causes flood like situation in many parts of the country;
- (b) if so, the details thereof;
- (c) the details of the schemes undertaken and the funds allocated by the Union Government to the States for improvement of drainage system and the utilisation of assistance thereof for the last three years and the current year;
- (d) the monitoring mechanism in place to ensure smooth implementation of the scheme; and
- (e) the steps taken or being taken by the Government to ensure that the funds allocated under the scheme are optimally utilized?

Answer

THE MINISTER OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 106 TO BE ANSWERED ON 03.03.2011 IN LOK SABHA REGARDING "IMPROVEMENT OF DRAINAGE SYSTEM" RAISED BY SHRI MODUGULA VENUGOPALA REDDY.

(a) to (b) Yes Sir. Deficient drainage results in water logging. When rainfall is high, this may result in a flood like situation in water logged areas. As assessed by Ministry of Agriculture in 1984-85, an area of 8.53 million hectare is water logged in the country.

(c) During the XI Plan, an amount of Rs.17.88 crore has been provided to the States of Bihar (Rs. 9.40 crore), Jammu and Kashmir (Rs. 3.87 crore) and Orissa (4.61 crore) under Flood Management Programme (FMP), towards improvement of drainage in critical areas of the country. An amount of Rs. 11.85 crore has so far been utilized as per the utilization certificates provided by the States. Improvement of drainage can also be taken up under Command Area Development & Water Management (CADWM) Programme.

(d) & (e) To ensure smooth implementation of works, monitoring of their physical and financial progress is done by Central Water Commission regularly. To ensure optimal utilization of the funds, fresh installment of Central Assistance is released only after the State Government furnishes the utilization certificate towards the earlier release.